

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3019
ANSWERED ON:20.03.2007
LIMITED LIABILITY PARTNERSHIP BILL
Meghwal Shri Kailash

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a): whether the Government proposes to promulgate Limited Liability Partnership Bill;
- (b): if so, the details thereof; and
- (c): the extent to which small and medium enterprises will be benefited thereby? ANSWER

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a) to (c): The Government introduced the Limited Liability Partnership (LLP) Bill, 2006 in Rajya Sabha on 15 December, 2006. Owing to the flexibility in its structure and operation, the LLP would be a suitable vehicle for small and medium enterprises to facilitate infusion of capital.